

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:7750  
ANSWERED ON:16.05.2000  
POPULATION POLICY  
P. RAJENDRAN

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the role of Gram Panchayats and Zila Parishads in the implementation of the population policy, 2000;
- (b) whether the proposed National Commission of Population would include the representatives from the Members of Parliament; and
- (c) if so, the details in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE) N.T. SHANMUGAM)

(a) The National Population Policy envisages decentralized planning and program implementation by delegation of administrative and financial powers, including power of resource mobilization to gram panchayats and zila parishads.

(b)& (c) The National Population Policy envisages National Commission on Population, presided over by the Prime Minister has since been notified. A copy of the Notification is annexed.

Annexure

(To be published in the Gazette of India, Part I, Section I)

No.A-43011/17/2000-Adm.I  
Government of India  
Planning Commission

Yojana Bhawan, Sansad Marg,  
New Delhi, 11th May, 2000

RESOLUTION

India was the first country to recognise that population stabilisation is an essential prerequisite for sustainable development and formulated a National Family Planning Programme in 1952. During the next two decades, the country phase of demographic transition to rapidly achieve both population stabilisation and sustainable achievement in human development. There is an urgent need for planners, programme implementors and the people themselves to expedite this process by focusing on promoting synergy between demographic, educational, environmental and developmental programmes in order to achieve this goal. To provide overall guidance to this national effort, the Government of India has decided to constitute a NATIONAL COMMISSION ON POPULATION, as under, with immediate effect:-

Chairman

Prime Minister of India

Vice Chairman

Deputy Chairman, Planning Commission.

Members

Union Minister incharge of Education  
Union Minister incharge of Environment and Forests  
Union Minister incharge of Finance  
Union Minister incharge of Health and Family Welfare  
Union Minister incharge of Information and Broadcasting  
Union Minister incharge of Rural Development  
Union Minister incharge of Social Justice and Empowerment  
Union Minister incharge of Urban Development  
Union Minister incharge of Women and Child Development  
Leader of the Opposition in the Lok Sabha  
Leader of the Opposition in the Rajya Sabha  
Chief Ministers of All States/Union Territories  
Dr. (Smt.) Najma Heptulla, Deputy Chairman, Rajya Sabha  
Leader of Communist Party of India (Shri Kusha Bhau Thakre)  
Leader of Communist Party of India (A.B. Bardhan)  
Leader of Indian National Congress (Smt. Sonia Ghandi, MP)  
Leader of Nationalist Congress Party (Shri Sharad Pawar, M.P.)  
Leader of Janata Dal (United) (Shri Sharad Yadav, M.P.)  
Mrs. Margaret Alva, Member of Parliament  
Shri Purno Sangma, Member of Parliament  
Smt. Shabana Azmi, Member of Parliament  
Shri Vinod Khanna, Member of Parliament  
President, Associated Chamber of Commerce and Industry of India  
President, Confederation of Indian Industries  
President, Editors Guild of India  
President, Federation of Indian Chambers of Commerce and Industry  
President, Federation of Obst. & Gyna. Society of India, FOGSI  
President, Indian Medical Association  
President, Indian Newspapers Society  
President, Indian Nursing Council  
Representative, Jain T.V. (Dr. J.K. Jain)  
President, Medical Council of India  
Representative, STAR T.V. (Shri Prannoy Roy)  
Representative SUN T.V.  
Representative, ZEE T.V. (Shri Subhash Chandra)  
Professor Abad Ahmed  
Mr. Abhay Bang, SEARCH, Gadchiroli  
Shri A.C. Muthiah  
Shri Alok Mukhopadhyay, Chairman, VHAI  
Shri Alyque Padamsee  
Dr. A. Vaidyanathan, Madras Institute of Development Studies  
Shri Aved Sarkar, Telegraph  
Dr. Banoo Coyaji, Director, KEM Hospital, Rastapet  
Shri Barun Sengupta, Bartman  
Dr. Darshan Shankar (ISM), President, Foundation for Revitalisation of Local Health Traditions  
Dr. E.K. Iqbal, KSSP  
Smt. Ela Bhatt, SEWA, Ahmedabad  
Smt. Imrana Qadir, Professor, Population Studies, JNU, New Delhi.  
Ms. Jaya Naitley  
Ms. Jayanti Natrajan  
Shri K. Gopalkrishna, President, JANANI  
Dr. K. Srinivasan, President, Indian Association for Study of Population  
Dr. Mahip Singh  
Shri Mammen Mathew, Malayalam Manorama  
Professor Mohd. Amin, Ex. V.C., Jamia Hamdard  
Ms. Mohsina Kidwai  
Shri Narayana Murthy  
Shri Narendra Mohan, Dainik Jagaran  
Dr. Neena Puri, President FPIA  
Mrs. Neidonud Angami, President, Naga Mothers`s Association  
Shri N. Ravi, The Hindu  
Dr. N. S. Deodhar, Pune  
Ms. Padma Sachdeva  
Shri Prabhash Joshi, Jansatta  
Dr. Pravin Visaria, Director, IEG, Delhi  
Shri P.N. Tripathi, AVARD  
Shri Qari M.M. Majari, Urdu, Secular Qayadat  
Ms. Quatarlain Haider  
Ms. Ragni Ben Banwari, Seva Ashram, U.P.  
Dr. Rajnikant Arole, Jamkihed Project, Ahmednagar  
Ms. Rami Chhabra  
Shri Ramoji Rao, ENNADU  
Ms. Rani Bang SEARCH, Gadchiroli

Shri Ratan Tata  
Shri R. Srinivasan, Ex-Health Secretary  
Dr. Saroj Pachauri, Regional Director, South and South East Asia Population Council  
Ms. Sharmila Tagore  
Ms. Sheema Rizvi, MLC, UP  
Dr. Sudershan (Right Livelihood Awardee), Mysore  
Prof. Sunder Lal, Rohtak Medical College, Indian Association of Preventive and Social Medicine  
Dr. Susheela Nayyar, Gandhi Medical College, Wardha  
Prof. Swapna Mukhopadhyay, IEG, Institute of Social Studies Trust  
Smt. Thelma Narayan, International Health Network of WHO  
Dr. Trilochan Singh  
Dr. V.A. Pai Panandhikar, Centre for Policy Research

Member - Secretary

Smt. Krishna Singh, Planning Commission

2. In addition to the above composition, the following shall be Permanent Invitees to the Commission:-

Principal Secretary to the Prime Minister  
Cabinet Secretary  
Secretary to the Prime Minister  
Secretary, Department of Elementary Education  
Secretary, Department of Family Welfare  
Secretary, Finance  
Secretary, Department of Health  
Secretary, Department of Higher and Technical Education  
Secretary, Member-Secretary, Planning Commission  
Secretary, Department of Social Justice and Empowerment  
Secretary, Department of Women and Child Development  
Joint Secretary to the Prime Minister (Incharge of Health and Family Welfare)

3. The terms of reference of the Commission shall be as under:-

- (i) To review, monitor and give directions for the implementation of the National Population Policy with a view to meeting the goals set out in the Policy.
- (ii) To promote synergy between demographic, educational, environmental and developmental programmes so as to hasten, population stabilization.
- (iii) To promote inter-sectoral coordination in planning and implementation across government agencies of the Central and State Governments, to involve the civil society and the private sector and to explore the possibilities of international cooperation in support of the goals set out in the Policy.
- (iv) To facilitate the development of a vigorous people's movement in support of this national effort.

4. If necessary, the Commission may associate any Expert Body or person in pursuance of its objectives. The Commission shall normally meet twice every year or as often as may be considered necessary. The Commission may constitute Working Groups/Task Forces to plan and strategise initiatives necessary to implement the Population Policy.

5. The Secretariat to the Commission shall be located in the Planning Commission.

6. In the matters relating to the grant of TA/DA to the Non-Official Members of the Commission for attending meetings etc. of the Commission or its sub-groups, the

expenditure will be borne by the Planning Commission and the necessary payment shall be made by it as per the rules governing grant of TA/DA to Non-Official Members. In the case of Official Members of the Commission, they will draw TA/DA from their respective Officers.

Sd/-

(N.C. Saxena)  
Secretary to the Govt. of India

ORDER

ORDERED that a copy of the resolution be communicated to:-

1. All the Members of the Commission
2. Chief Secretaries of All States/Union Territories
3. Secretaries of All Ministries/Department of the Govt. of India
4. Secretary to the President
5. Secretary to the Prime Minister
6. Cabinet Secretary
- 7 Governor, Reserve Bank of India
8. All Embassies/High Commissions of India Abroad (Through Ministry of External Affairs)

ORDERED also that the resolution be published in the Gazette of India for general information.

Sd/-  
S(N.C. Saxena)  
Secretary to the Govt. of India

The General Manager  
Government of India Press  
Faridabad.